

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 23.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	CP(IB) No.84/7/HDB/2020
<b>NAME OF THE COMPANY</b>	Ramky Infrastructure Ltd
<b>NAME OF THE PETITIONER(S)</b>	Indian Overseas Bank
<b>NAME OF THE RESPONDENT(S)</b>	Ramky Infrastructure Ltd
<b>UNDER SECTION</b>	7 of IBC

**Counsel for Petitioner(s):**

<b>Name of the Counsel(s)</b>	<b>Designation</b>	<b>E-mail &amp; Telephone No.</b>	<b>Signature</b>

**Counsel for Respondent(s):**

<b>Name of the Counsel(s)</b>	<b>Designation</b>	<b>E-mail &amp; Telephone No.</b>	<b>Signature</b>

**ORDER**

1. Matter taken up for hearing through Video Conference.
2. Mr. B. Harinath Rao, counsel for the Financial Creditor and Mr. Niranjan Reddy, senior counsel along with Ms. Rubaina Khatoon, counsel for the Respondent appeared through video conference.
3. Counsel for the Respondent stated that he has filed a memo in the registry along with Orders passed by the Hon'ble High Court of Telangana in W.P. No. 3445 of 2020.
4. Counsel for the Financial Creditor prayed time for giving reply to the memo filed by the Respondent. At his request, time is enlarged.
5. Put up the matter on 09.12.2020.

  
**MEMBER TECHNICAL**

  
**MEMBER JUDICIAL**

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